

ALTERNATIVE CAUSELIST
COURT NO. 2
SINGLE BENCH (BENCH ID-24812)
HON'BLE MR.JUSTICE SUJIT NARAYAN PRASAD

Admission

1	A.APPL/21/2019	MS R K MINERAL DEVELOPMENT PVT LTD THROUGH SHRI RAMESH KUMAR JAIN vs HINDALCO INDUSTRIES LIMITED THROUGH ITS MANAGING DIRECTOR	SUMEET GADODIA SHILPI SANDIL AKSHAY KR MAHATO	VIJAY KANT DUBEY
		ARBITRATION & CONCILATION ORDINANCE, 1996		
2	A.APPL/22/2019	MS R K MINERAL DEVELOPMENT PVT LTD THROUGH SHRI RAMESH KUMAR JAIN vs HINDALCO INDUSTRIES LIMITED THROUGH ITS MANAGING DIRECTOR	SUMEET GADODIA SHILPI SANDIL AKSHAY KR MAHATO	VIJAY KANT DUBEY
		ARBITRATION & CONCILATION ORDINANCE, 1996		
3	A.APPL/26/2019	MS SHREE SHAKAMBHARI MARKETING THROUGH ITS PROPRIETOR PAWAN KUMAR AGRAWAL vs HINDUSTAN PETROLEUM CORPORATION LIMITED	ASHIM KR SAHANI AJIT KUMAR	MR.ASHUTOSH ANAND RAHUL LAMBA NAVEEN KUMAR
		ARBITRATION & CONCILATION ORDINANCE, 1996		
4	Cont.(CvI)/601/2019	BALMIKI TIWARI vs THE STATE OF JHARKHAND	AMIT KR TIWARI	HEMANT KR GUPTA LAXMI MURMU
	IA NO, 10563/2019	CONTEMPT OF COURTS ACT 1971		
5	Cont.(CvI)/1190/2019	SAMBHU CHARAN GHOSE vs THE STATE OF JHARKHAND	DEEPAK KR DUBEY RUHI DUBEY	JAYANT FRANKLIN TOPPO
		CONTEMPT OF COURTS ACT 1971		
6	Cont.(CvI)/1229/2019	SATYANARAYAN MISHRA vs THE STATE OF JHARKHAND	PRAKASH KUMAR SURAJ KUMAR	JAYANT FRANKLIN TOPPO
		CONTEMPT OF COURTS ACT 1971		
7	A.APPL/3/2020	MS VAIDYA INDUSTRIES REPRESENTED THROUGH MR KIRTI KUMAR BISEN vs THE DIRECTOR WOMEN CHILD DEVELOPMENT AND SOCIAL SECURITY DEPARTMENT	ATUL RAI PRAVEEN CHANDRA	ADVOCATE GENERAL
		ARBITRATION & CONCILATION ORDINANCE, 1996		
8	A.APPL/5/2020	MS METSO INDIA PVT LTD THROUGH ITS AUTHORIZED REPRESENTATIVE YOGESH BAVISKAR vs MS HEAVY ENGINEERING CORPORATION LIMITED THROUGH ITS CHAIRMAN MANAGING DIRECTOR	VIJAY SHANKER JHA MANISH KUMAR	RAJIV RANJAN
		ARBITRATION & CONCILATION ORDINANCE, 1996		
9	A.APPL/9/2020	MS DAYA SHANKAR RAI THROUGH MANAGING PARTNER SRI DAYA SHANKAR RAI vs CENTRAL COALFIELDS LIMITED THROUGH ITS GENERAL MANAGER CIVIL	ARPAN MISHRA INDRAJIT SINHA AWINASH KUMAR AMITABH PRASAD ANKIT VISHAL VIPUL PODDAR AJAY KUMAR SAH	AMIT KUMAR DAS SAURAV KUMAR SHIVAM UTKARSH SAHAY
		ARBITRATION & CONCILATION ORDINANCE, 1996		

10	A.APPL/10/2020	MS SEVENTY SEVEN ENTERTAINMENT PRIVATE LIMITED THROUGH MR AJAY RANA vs STATE OF JHARKHAND THROUGH DEPARTMENT OF TOURISM ART CULTURE AND SPORTS AND YOUTH AFFAIRS	AMRITANSH VATS	ASHOK KR YADAV ADVOCATE GENERAL
		ARBITRATION & CONCILATION ORDINANCE, 1996		
11	A.APPL/12/2020	DELHI INTEGRATED MULTI TRANSIT SYSTEM LIMITED REPRESENTED THROUGH ASHVINI PARASHAR vs JHARKHAND URBAN INFRASTRUCTURE DEVELOPMENT COMPANY LIMITED	RAJESH KR MAHTHA	KRISHNA MURARI
		ARBITRATION & CONCILATION ORDINANCE, 1996		
12	A.APPL/14/2020 Side by side Arbitration Application 20/2020	DELHI INTEGRATED MULTI MODAL TRANSIT SYSTEM LTD THROUGH MR HARVINDER PAL SINGH CHUGH vs JHARKHAND URBAN INFRASTRUCTURE DEVELOPMENT COMPANY LIMITED THROUGH SHRI SURESH PASWAN	KRISHANU RAY	KRISHNA MURARI
		ARBITRATION & CONCILATION ORDINANCE, 1996		
13	A.APPL/15/2020 Side by side Arbitration Application 20/2020	DELHI INTEGRATED MULTI MODAL TRANSIT SYSTEM LTD THROUGH MR HARVINDER PAL SINGH CHUGH vs JHARKHAND URBAN INFRASTRUCTURE DEVELOPMENT COMPANY LIMITED THROUGH SHRI SURESH PASWAN	KRISHANU RAY	KRISHNA MURARI
		ARBITRATION & CONCILATION ORDINANCE, 1996		
14	A.APPL/16/2020 Side by side Arbitration Application 20/2020	DELHI INTEGRATED MULTI MODAL TRANSIT SYSTEM LTD THROUGH MR HARVINDER PAL SINGH CHUGH vs JHARKHAND URBAN INFRASTRUCTURE DEVELOPMENT COMPANY LIMITED THROUGH SHRI SURESH PASWAN	KRISHANU RAY	KRISHNA MURARI
		ARBITRATION & CONCILATION ORDINANCE, 1996		
15	A.APPL/17/2020 Side by side Arbitration Application 20/2020	DELHI INTEGRATED MULTI MODAL TRANSIT SYSTEM LTD THROUGH MR HARVINDER PAL SINGH CHUGH vs JHARKHAND URBAN INFRASTRUCTURE DEVELOPMENT COMPANY LIMITED THROUGH SHRI SURESH PASWAN	KRISHANU RAY	KRISHNA MURARI
		ARBITRATION & CONCILATION ORDINANCE, 1996		
16	A.APPL/18/2020 Side by side Arbitration Application 20/2020	DELHI INTEGRATED MULTI MODAL TRANSIT SYSTEM LTD THROUGH MR HARVINDER PAL SINGH CHUGH vs JHARKHAND URBAN INFRASTRUCTURE DEVELOPMENT COMPANY LIMITED THROUGH SHRI SURESH PASWAN	KRISHANU RAY	KRISHNA MURARI
		ARBITRATION & CONCILATION ORDINANCE, 1996		

17	A.APPL/19/2020 Side by side Arbitration Application 20/2020	DELHI INTEGRATED MULTI MODAL TRANSIT SYSTEM LTD THROUGH MR HARVINDER PAL SINGH CHUGH vs JHARKHAND URBAN INFRASTRUCTURE DEVELOPMENT COMPANY LIMITED THROUGH SHRI SURESH PASWAN	KRISHANU RAY	KRISHNA MURARI
	ARBITRATION & CONCILATION ORDINANCE, 1996			
18	A.APPL/20/2020	DELHI INTEGRATED MULTI MODAL TRANSIT SYSTEM LIMITED THROUGH ASHVINI PARASHAR vs JHARKHAND URBAN INFRASTRUCTURE DEVELOPMENT	RAJESH KR MAHTHA	KRISHNA MURARI
	ARBITRATION & CONCILATION ORDINANCE, 1996			
19	A.APPL/21/2020	MS TATA STEEL LIMITED THROUGH GYANENDRA KARAN vs MS ADVENT ENVIROCARE TECHNOLOGY PVT LTD	BIBHASH SINHA INDRAJIT SINHA AWINASH KUMAR AMITABH PRASAD ANKIT VISHAL AJAY KUMAR SAH	
	ARBITRATION & CONCILATION ORDINANCE, 1996			
20	A.APPL/22/2020	MS TATA STEEL LIMITED THROUGH GYANENDRA KARAN vs MS ADVENT ENVIROCARE TECHNOLOGY PVT LTD	BIBHASH SINHA INDRAJIT SINHA AWINASH KUMAR AMITABH PRASAD ANKIT VISHAL AJAY KUMAR SAH	
	ARBITRATION & CONCILATION ORDINANCE, 1996			